

might result in violent agitation, throughout the Mysore State; and

(b) if so, the reaction of the Union Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Mysore Pradesh Congress Committee has passed a resolution to this effect and forwarded a copy thereof to the Government of India.

(b) Efforts are being made to settle this dispute as early as possible.

FA.R.C. RECOMMENDATIONS ON THE REVISION OF PAY-SCALES

*674. SARDAR RAM SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Administrative Reforms Commission has recommended a revision of the pay-scales of the Central Government employees; and

(b) if so, what are the details thereof, and what are Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

{INDIAN STOLEN CARS IN NEPAL

*750. SHRI SITARAM JAIPURIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the cars stolen in India are sold in Nepal ;

(b) if so, the number of cars stolen in India and sold in Nepal during the last one year; and

(c) whether the Government of India have taken up this matter with the Government of Nepal and if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) It has been reported that some cars stolen from India were disposed of in Nepal.

f Transferred from the 27th Aug. 1968. J
Transferred from the 29th Aug. 1968*

(b) The Union Territories of Goa, Daman and Diu, Dadra and Nagar Haveli, Andaman and Nicobar Islands, Laccadive, Minicoy and Amindivi Islands, Pondicherry, Manipur and NEA have reported that no such instance came to their notice.

The information in respect of the remaining States/Union Territories is being collected and will be laid on the Table of the Sabha.

(c) The matter is being pursued with the Government of Nepal. This is also being taken up in the periodical Indo-Nepal Police Officers' meetings.

EDUCATION COMMISSIONS RECOMMENDATION ON UNIVERSITY AUTONOMY

140 J. PROP. SAIYID NURUL HASAN: Will the Minister of EDUCATION be pleased to state :

(a) whether Government have taken any action on the recommendation of the Education Commission that the Supreme Court be approached with a request to review the trends seen in recent decisions of the courts in cases relating to Universities and educational institutions and to consider the desirability of framing a suitable policy in this behalf which would help the maintenance of University autonomy and the development of higher education;

(b) if so, what are the details of the action taken; and

(c) if not, by when Government propose to take action?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c) The matter is under consideration.

1410- [Transferred to the 21th Aug., 1968.]

मेरठ में शेख अब्दुल्ला का अभिनन्दन

1411. श्री मान सिंह वर्मा : क्या गृह-का
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 24 जनवरी 1968 को मेरठ में शेख अब्दुल्ला का अभिनन्दन करने के लिए आयोजित सभा में केन्द्रीय सरकार के विधि मंत्रालय में उपमंत्री श्री मुहम्मद युनस सलीम उपस्थित थे; और